

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:4206  
ANSWERED ON:07.08.2014  
IMPORT OF SILK  
Patil Shri Bheemrao Baswanthrao

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government is permitting import of silk/silk related material without levying any duty thereon and if so, the details thereof;
- (b) whether the Government has noted that it is adversely affecting the domestic industry as well as silk producing farmers in the country;
- (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to protect the domestic textile industry and silk producing farmers from the adverse affect of such imports?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): No, Madam.

(b) & (c): Does not arise

(d): In order to safeguard the interest of the domestic textile industry and silk producing farmers from the adverse impact of cheaper imports, the Government has imposed antidumping duty on silk fabrics imported from other countries. The antidumping duty so imposed on silk fabric is in force till December 2016 with a reference price of US\$ 2.05 - 7.59/meter for a fabric weight ranging from 20-100 grams/meter. The antidumping duty imposed on import of raw silk with a reference price of US\$ 37.32/kg was in force till January 2014. Government through Central Silk Board has taken steps for further imposing anti-dumping duty on raw silk of 3A grade and below originating in and imported from other countries.